### **GOVERNMENT OF INDIA**

## **MINISTRY OF INFORMATION & BROADCASTING**

# LOK SABHA STARRED QUESTION NO.\*47 TO BE ANSWERED ON 26.02.2016

### FDI IN FM RADIO

## \*47 SHRI NAGAR RODMAL:

# SHRIMATI RAKSHATAI KHADSE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of the Foreign Direct Investment (FDI) for electronic and print media industry, segment-wise;

(b) whether the Government proposes to enhance FDI cap in FM radio sector and television news channels and if so, the details thereof;

(c) the steps taken by the Government for the upgradation of infrastructure in FM sector in the country; and

(d) whether the private FM channels have not been permitted to broadcast news under the existing FM radio policy guidelines and if so, the details thereof?

### ANSWER

# THE MINISTER OF FINANCE ; MINISTER OF CORPORATE AFFAIRS; AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY)

(a) to (d) : A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.\*47 FOR ANSWER ON 26.02.2016

(a) & (b) As per Press Note No. 12 (2015 Series) dated 24.11.2015 issued by Department of Industrial Policy and Promotion (DIPP), permitted limit of FDI in electronic media is as below:

	Foreign Investment Cap	Entry Route
6.2.7.1.1	100%	Automatic
(1) Teleport (Setting up of up-linking HUBs/Teleports);		up to 49%
(2) Direct to Home (DTH);		Governme
(3) Cable Network (Multi System Operators (MSOs)		nt route
operating at National or State or District level and		beyond
undertaking up-gradation of network towards digitization		49%
and addressability);		
(4) Mobile TV;		
(5) Headend-in-the-Sky Broadcasting Services (HITS)		
6.2.7.1.2	100%	Automatic
Cable Networks (Other MSOs not undertaking up-		up to 49%
gradation of network towards digitalization and		Governme
addressability and Local Cable Operator (LCOs)		nt route
		beyond
		49%
6.2.7.2.1	49%	Government
Terrestrial Broadcasting FM (FM Radio), subject to		
such terms and conditions, as specified from time to		
time, by Ministry of Information and Broadcasting, for		
grant of permission for setting up of FM Radio Stations.		
6.2.7.2.2	49%	Government
Up-linking of 'News & Current Affairs' TV Channels,		
6.2.7.2.3	100%	Automatic
Up-linking of 'Non-News & Current Affairs' TV Channels,		
Down-linking of TV Channels		

As per the existing print media policy, foreign investment upto 100% is allowed in the non-news, i.e. specialty/technical/scientific sector of the print media whereas foreign investment upto 26% is allowed in the Indian entities publishing Indian edition of foreign magazines dealing with news and current affairs. Foreign investment upto 26% is allowed in the Indian entities publishing newspapers, periodicals and facsimile edition of foreign newspaper dealing with news and current affairs. However, foreign investment upto 100% is allowed in case of foreign publishing houses bringing out facsimile edition of their own newspapers through wholly owned Indian subsidiary

(c) As far as All India Radio is concerned, 411 nos. of FM transmitters are functional at 382 locations in the country including 194 nos. of 100 W FM transmitters and AIR FM coverage is about 34 % of the area and about 47 % of the total population of the country. For further upgradation of infrastructure in FM service of AIR, following schemes are being taken up by AIR under 12<sup>th</sup> Plan :

1. Setting up of new 132 FM transmitters under 12<sup>th</sup> Plan including continuing schemes of earlier plans (Annexure- I).

2. Upgradation of 52 outlived existing FM transmitters by higher power FM transmitters (Annexure-II).

3. Replacement of 25 outlived existing FM transmitters by FM transmitters (Annexure-III).

Replacement / upgradation of 06 nos. of outlived existing 1 kW MW by 1/10 kW FM transmitters (Annexure- IV).

(d) Under the FM Radio Phase-III policy guidelines, permission holders shall be permitted to carry the news bulletins of All India Radio in exactly same format, on such terms and conditions as may be mutually agreed with Prasar Bharati. No other news and current affairs programs are permitted under the FM Radio Phase-III policy. However, broadcast pertaining to following categories will be treated as non-news and current affairs broadcast and will therefore be permissible:

- (i) Information pertaining to sporting events excluding live coverage. However live commentaries of sporting events of local nature may be permissible;
- (ii) Information pertaining to Traffic and Weather;
- (iii) Information pertaining to and coverage of cultural events, festivals;
- (iv) Coverage of topics pertaining to examinations, results, admissions, career counselling;
- (v) Availability of employment opportunities;
- (vi)Public announcements pertaining to civic amenities like electricity, water supply, natural calamities, health alerts etc. as provided by the local administration;
- (vii) Such other categories not permitted at present, that may subsequently be specifically permitted by Ministry of Information and Broadcasting from time to time.

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE LOK SABHA STARRED QUESTION NO.47 FOR ANSWER ON 26.02.2016

#### List of 132 FM Transmitters being set up under 12<sup>th</sup> Plan including Cont. Schemes of <u>earlier Plans</u>

S. NO.	PLACE	STATE	POWER OF NEW FM TRANSMITTER
1.	SILCHAR	ASSAM	5 KW
2.	AMBIKAPUR	CHHATTISGARH	5 KW
3.	BHUJ	GUJARAT	5 KW
4.	ALAPPUZHA	KERALA	5 KW
5.	CHHATARPUR	MADHYA PRADESH	5 KW
6.	GWALIOR	MADHYA PRADESH	5 KW
7.	JALGAON	MAHARASHTRA	5 KW
8.	TURA	MEGHALAYA	5 KW
9.	BHAWANIPATNA	ORISSA	5 KW
10.	AJMER	RAJASTHAN	5 KW
11.	LONGTHERAI	TRIPURA	5 KW
12.	AGRA	UTTAR PRADESH	5 KW
13.	ALMORA	UTTARAKHAND	5 KW
14.	DELHI (VBS)*	DELHI	20 KW
15.	MUMBAI (VBS)*	MAHARASHTRA	20 KW
16.	AMRITSAR	PUNJAB	20 KW
17.	CHAUNTAN HILL	RAJASTHAN	20 KW
18.	CHENNAI (VBS)*	TAMILNADU	20 KW
19.	RAEBARRIELY*	UTTAR PRADESH	20 KW
20.	KOLKATA (VBS)*	WEST BENGAL	20 KW
21.	BARIRIZO	ARUNACHAL PRADESH	100 WATT
22.	BHALUKPONG	ARUNACHAL PRADESH	100 WATT
23.	BOLENG	ARUNACHAL PRADESH	100 WATT
24.	CHAYANGTAJO	ARUNACHAL PRADESH	100 WATT
25.	GENSI	ARUNACHAL PRADESH	100 WATT
26.	HAYULIANG	ARUNACHAL PRADESH	100 WATT
27.	KOYU	ARUNACHAL PRADESH	100 WATT
28.	MARIANG	ARUNACHAL PRADESH	100 WATT
29.	MECHUKA	ARUNACHAL PRADESH	100 WATT
30.	NAMPONG	ARUNACHAL PRADESH	100 WATT
31.	PALIN	ARUNACHAL PRADESH	100 WATT
32.	RAGA	ARUNACHAL PRADESH	100 WATT
33.	RUMGONG	ARUNACHAL PRADESH	100 WATT
34.	SAGALEE	ARUNACHAL PRADESH	100 WATT
35.	SANGRAM	ARUNACHAL PRADESH	
36.	TUTING	ARUNACHAL PRADESH	100 WATT
37.	YACHULI	ARUNACHAL PRADESH	100 WATT
38.	YINGKIONG	ARUNACHAL PRADESH	100 WATT
39.	BAKULIAGHAT	ASSAM	100 WATT
40.	BARPETA	ASSAM	100 WATT
41.	DUDNOI	ASSAM	100 WATT
42.	NAGAON	ASSAM	100 WATT
43.	TEZPUR	ASSAM	100 WATT
44.		ASSAM	100 WATT
45.	SARIHAJAN	ASSAM	100 WATT
46.	UDALGURI	ASSAM	100 WATT

S. NO.	PLACE	STATE	POWER OF NEW FM TRANSMITTER
47.	IMPHAL	MANIPUR	100 WATT
48.	CHINGAI	MANIPUR	100 WATT
49.	TAMEI	MANIPUR	100 WATT
50.	BAGHMARA	MEGHALAYA	100 WATT
51.	TURA	MEGHALAYA	100 WATT
52.	AIZAWL	MIZORAM	100 WATT
53.	CHIAHPHURI	MIZORAM	100 WATT
54.	KHAWBUNG	MIZORAM	100 WATT
55.	PUKZING	MIZORAM	100 WATT
56.	VANLAIPHAI	MIZORAM	100 WATT
57.	ZAWNRGIN	MIZORAM	100 WATT
58.	HENIMA (TENNING)	NAGALAND	100 WATT
59.	MELURI	NAGALAND	100 WATT
60.	CHUNGTHANG	SIKKIM	100 WATT
61.	DENTAM	SIKKIM	100 WATT
62.	GYALSHING	SIKKIM	100 WATT
63.	LACHEN	SIKKIM	100 WATT
64.	LACHUNG, FOREST GUEST HOUSE	SIKKIM	100 WATT
65.	MANGAN	SIKKIM	100 WATT
66.	NAMTHANG, POLICE THANA	SIKKIM	100 WATT
67.	SORENG	SIKKIM	100 WATT
68.	YUKSUM	SIKKIM	100 WATT
69.	AMBASSA	TRIPURA	100 WATT
70.	CHOWMANU	TRIPURA	100 WATT
71.	DAMCHHARA	TRIPURA	100 WATT
72.	GANDACHHARA	TRIPURA	100 WATT
73.	JOLAIBARI	TRIPURA	100 WATT
74.	SAKHAN	TRIPURA	100 WATT
75.	SILACHARI	TRIPURA	100 WATT
76.	VANGMUN(BHANGMUN)	TRIPURA	100 WATT
77.	DIU	UT (DAMAN & DIU)	100 WATT
78.	HARIDWAR	UTTARAKHAND	100 WATT
79.	BASANTI	WEST BENGAL	100 WATT
80.	KAKINADA	ANDHRA PRADESH	10 KW
81.	MUZZAFFARPUR	BIHAR	10 KW
82.	PANAJI	GOA	10 KW
83.	DHANBAD	JHARKHAND	10 KW
84.	JAMSHEDPUR	JHARKHAND	10 KW
85.	RATLAM	MADHYA PRADESH	10 KW
86.	REWA (AIR SITE)	MADHYA PRADESH	10 KW
87.	LUDHIANA*	PUNJAB	10 KW
88.	AMETHI*	UTTAR PRADESH	10 KW
89.	ETAWAH	UTTAR PRADESH	10 KW
90.	DEHRADUN	UTTARAKHAND	10 KW
91.	HALDWANI	UTTARAKHAND	10 KW
92.	KRISHNANAGAR	WEST BENGAL	10 KW
93.	BALURGHAT	WEST BENGAL	10 KW
94.	BARDHWAN	WEST BENGAL	10 KW
95.	COOCH BEHAR	WEST BENGAL	10 KW
96.	DARJEELING	WEST BENGAL	10 KW
97.	KURSEONG	WEST BENGAL	10 KW
98.	GREEN RIDGE	JAMMU & KASHMIR	10 KW
99.	HIMBOTINGLA	JAMMU & KASHMIR	10 KW

S. NO.	PLACE	STATE	POWER OF NEW FM TRANSMITTER
100.	NATHATOP	JAMMU & KASHMIR	10 KW
101.	NAUSHERA	JAMMU & KASHMIR	10 KW
102.	BUNDI (TV SITE)	RAJASTHAN	10 KW
103.	MEERUT	UTTAR PRADESH	10 KW
104.	ANINI / ROING	ARUNACHAL PRADESH	1 KW
105.	BOMDILA	ARUNACHAL PRADESH	1 KW
106.	CHANGLANG	ARUNACHAL PRADESH	1 KW
107.	DAPORIJO	ARUNACHAL PRADESH	1 KW
108.	KHONSA	ARUNACHAL PRADESH	1 KW
109.	GOLPARA	ASSAM	1 KW
110.	KARIM GANJ	ASSAM	1 KW
111.	LUMDING	ASSAM	1 KW
112.	TAMENGLANG	MANIPUR	1 KW
113.	UKHRUL	MANIPUR	1 KW
114.	CHERAPUNJEE	MEGHALAYA	1 KW
115.	CHAMPHAI	MIZORAM	1 KW
116.	KOLASIB	MIZORAM	1 KW
117.	TUIPANG	MIZORAM	1 KW
118.	PHEK	NAGALAND	1 KW
119.	WOKHA	NAGALAND	1 KW
120.	ZUNHEBOTO	NAGALAND	1 KW
121.	KOTA	RAJASTHAN	1 KW
122.	NUTAN BAZAR	TRIPURA	1 KW
123.	UDAYPUR	TRIPURA	1 KW
124.	CHAMPAWAT	UTTARAKHAND	1 KW
125.	GAIRSAN	UTTARAKHAND	1 KW
126.	NEW TEHRI	UTTARAKHAND	1 KW
127- 132	06 NOS. FM TRANSMITTER ALONG INDO-NEPAL BORDER**	ALONG INDO-NEPAL BORDER	10 KW

\* Interim 5/10 kW FM setups at Raebariely, Ludhiana & Amethi and Vividh Bharati Channel at 4 Metro Cities ( Delhi, Mumbai, Chennai and Kolkata) have been commissioned.

\*\* Locations of 06 nos. FM transmitters along Indo-Nepal Border will be identified with the consultation of MHA.

#### **ANNEXURE-II**

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE LOK SABHA STARRED QUESTION NO.47 FOR ANSWER ON 26.02.2016

#### List for up-gradation of existing FM/FM Transmitters proposed in 12<sup>th</sup> Plan

S. NO.	PLACES	STATE	EXISTING POWER	PROPOSED POWER
1.	ANANTPUR	ANDHRA PRADESH	6 KW FM	10 KW FM
2.	KURNUL	ANDHRA PRADESH	6 KW FM	10 KW FM
3.	MARKAPURAM	ANDHRA PRADESH	6 KW FM	10 KW FM
4.	NIZAMBAD	ANDHRA PRADESH	6 KW FM	10 KW FM
5.	DHUBRI	ASSAM	6 KW FM	10 KW FM
6.	HAFLONG	ASSAM	6 KW FM	10 KW FM
7.	PATNA	BIHAR	6 KW FM	10 KW FM
8.	PURNEA	BIHAR	6 KW FM	10 KW FM
9.	CHANDIGARH	CHANDIGARH	6 KW FM	10 KW FM
10.	GODHRA	GUJARAT	6 KW FM	10 KW FM
11.	HISSAR	HARYANA	6 KW FM	10 KW FM
12.	CHAIBASA (WEST SINGHBHOOM)	JHARKHAND	6 KW FM	10 KW FM
13.	JAMSHEDPUR	JHARKHAND	6 KW FM	10 KW FM
14.	RANCHI	JHARKHAND	6 KW FM	10 KW FM
15.	KARWAR	KARNATAKA	3 KW FM	5 KW FM
16.	BIJAPUR	KARNATAKA	6 KW FM	10 KW FM
17.	HASSAN	KARNATAKA	6 KW FM	10 KW FM
18.	MERCARA	KARNATAKA	6 KW FM	10 KW FM
19.	RAICHUR	KARNATAKA	6 KW FM	10 KW FM
20.	CANNANORE	KERALA	6 KW FM	10 KW FM
21.	BALAGHAT	MADHYA PRADESH	6 KW FM	10 KW FM
22.	BHOPAL	MADHYA PRADESH	6 KW FM	10 KW FM
23.	CHHINDWARA	MADHYA PRADESH	6 KW FM	10 KW FM
24.	GUNA	MADHYA PRADESH	6 KW FM	10 KW FM
25.	INDORE	MADHYA PRADESH	6 KW FM	10 KW FM
26.	KHANDWA	MADHYA PRADESH	6 KW FM	10 KW FM
27.	SAGAR	MADHYA PRADESH	6 KW FM	10 KW FM
28.	SHIVPURI	MADHYA PRADESH	6 KW FM	10 KW FM
29.	MUMBAI	MAHARASHTRA	10 KW FM	20 KW FM
30.	AHMEDNAGAR	MAHARASHTRA	6 KW FM	10 KW FM
31.	AKOLA	MAHARASHTRA	6 KW FM	10 KW FM
32.	DHULE	MAHARASHTRA	6 KW FM	10 KW FM
33.	KOLHAPUR	MAHARASHTRA	6 KW FM	10 KW FM
34.	NANDED	MAHARASHTRA	6 KW FM	10 KW FM
35.	NASIK	MAHARASHTRA	6 KW FM	10 KW FM
36.	OSMANABAD	MAHARASHTRA	6 KW FM	10 KW FM

S. NO.	PLACES	STATE	EXISTING POWER	PROPOSED POWER
37.	YAVATMAL	MAHARASHTRA	6 KW FM	10 KW FM
38.	PURI	ODISHA	3 KW FM	5 KW FM
39.	BERHAMPUR	ODISHA	6 KW FM	10 KW FM
40.	BOLANGIR	ODISHA	6 KW FM	10 KW FM
41.	JAIPUR	RAJASTHAN	6 KW FM	10 KW FM
42.	JHALAWAR	RAJASTHAN	6 KW FM	10 KW FM
43.	JODHPUR	RAJASTHAN	6 KW FM	10 KW FM
44.	MOUNT ABU	RAJASTHAN	6 KW FM	10 KW FM
45.	SWAIMADHOPUR	RAJASTHAN	6 KW FM	10 KW FM
46.	BELONIA	TRIPURA	6 KW FM	10 KW FM
47.	DAMAN	UT	3 KW FM	5 KW FM
48.	KARAIKAL	UT- PUDDUCHERRY	6 KW FM	10 KW FM
49.	ALIGARH	UTTAR PRADESH	6 KW FM	10 KW FM
50.	JHANSI	UTTAR PRADESH	6 KW FM	10 KW FM
51.	KOLKATA	WEST BENGAL	10 KW FM	20 KW FM
52.	ASANSOLE	WEST BENGAL	6 KW FM	10 KW FM

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE LOK SABHA STARRED QUESTION NO.47 FOR ANSWER ON 26.02.2016

#### List of existing transmitters being replaced under 12<sup>th</sup> Plan

S.NO.	PLACE	STATE	EXISTING POWER	PROPOSED POWER
1.	TIRUPATI	ANDHRA PRADESH	10 KW FM	10 KW FM
2.	VISHAKHAPATNAM	ANDHRA PRADESH	10 KW FM	10 KW FM
3.	WARANGAL	ANDHRA PRADESH	10 KW FM	10 KW FM
4.	ITANAGAR	ARUNACHAL PRADESH	10 KW FM	10 KW FM
5.	AHMEDABAD	GUJARAT	10 KW FM	10 KW FM
6.	JAMMU (2ND CHNL)	JAMMU & KASHMIR	10 KW FM	10 KW FM
7.	SRINAGAR (SHANKARCHARYA HILL)	JAMMU & KASHMIR	10 KW FM	10 KW FM
8.	DALTONGANJ	JHARKHAND	10 KW FM	10 KW FM
9.	HOSPET	KARNATAKA	10 KW FM	10 KW FM
10.	THRUVANTHAPURAM	KERALA	10 KW FM	10 KW FM
11.	IMPHAL	MANIPUR	10 KW FM	10 KW FM
12.	SHILLONG	MEGHALAYA	10 KW FM	10 KW FM
13.	COIMBATORE	TAMIL NADU	10 KW FM	10 KW FM
14.	KODAI KANAL	TAMIL NADU	10 KW FM	10 KW FM
15.	NAGERCOIL	TAMIL NADU	10 KW FM	10 KW FM
16.	AGARTALA	TRIPURA	10 KW FM	10 KW FM
17.	DELHI (1ST CHNL)	DELHI	20 KW FM	20 KW FM
18.	HAMIRPUR	HIMACHAL PRADESH	6 KW FM	5 KW FM
19.	KULLU	HIMACHAL PRADESH	6 KW FM	5 KW FM
20.	BHADARWA	JAMMU & KASHMIR	6 KW FM	5 KW FM
21.	IDUKKI	KERALA	6 KW FM	5 KW FM
22.	CHURACHANDPUR	MANIPUR	6 KW FM	5 KW FM
23.	JOWAI	MEGHALAYA	6 KW FM	5 KW FM
24.	LUNGLEH	MIZORAM	6 KW FM	5 KW FM
25.	MOKOKCHUNG	NAGALAND	6 KW FM	5 KW FM

#### ANNEXURE-IV.

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE LOK SABHA STARRED QUESTION NO.47 FOR ANSWER ON 26.02.2016

#### Replacement / upgradation of 06 nos. of outlived existing 1 kW MW by 1/10 kW FM transmitters

S.NO.	PLACE	STATE	EXISTING POWER	PROPOSED POWER
1.	KINNAUR(KALPA)	HIMACHAL PRADESH	1 KW MW	1 KW FM
2.	JORANDA	ODISHA	1 KW MW	1 KW FM
3.	SORO	ODISHA	1 KW MW	1 KW FM
4.	OOTTACAMUND	TAMIL NADU	1 KW MW	10 KW FM
5.	MATHURA	UTTAR PRADESH	1 KW MW	10 KW FM
6.	ALMORA	UTTARAKHAND	1 KW MW	1 KW FM